

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

No. C.A. 1068 of 1997

Date of Order : 18.6.1998

Present : Hon'ble Mr.D.Purkayastha, Judicial Member.

PRODYOT KUMAR DUTTA

Vs.

UNION OF INDIA & ORS.  
(SE Railway)

For the applicant : Mr.B.C.Sinha, counsel.

For the respondents: None

ORDER

Mr.B.C.Sinha, id.counsel, appearing on behalf of the applicant submits that his client does not want to proceed with this case and so the case may be disposed of.

2. The prayer is allowed. The case is disposed of for non-prosecution without awarding any order as to costs.

  
(D.Purkayastha)  
Judicial Member